

Items exported and imported in largest quantity

†*691. SHRI RAJ MOHINDER SINGH:
SHRI RAJIV RANJAN SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names and value of 10 such items which have exported in largest quantity from the country during the year 1999-2000;

(b) the names and values of 10 such items which were imported in largest quantity during the same period;

(c) whether Government have provided any such special concessions or facilities for the export of these items which are otherwise not provided to other items; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) As per the latest provisional data for the period April-January, 1999-2000 provided by Directorate General of Commercial Intelligence and Statistics, Calcutta, the names and values of 10 major commodities which are being exported and imported are as follows:

EXPORTS		US \$ Million
S.No.	Export Items	Value
1.	Gems & Jewellery	5884.82
2.	Readymade Garments	3710.49
3.	Cotton Yarn, Fabrics, made ups	2503.31
4.	Basic Chemicals, pharmaceuticals & Cosmetics	2399.88
5.	Manufactures of metals	1031.09
6.	Marine products	977.44
7.	Machinery and instruments	950.65
8.	Transport equipments	820.22
9.	Manmade textiles, made ups	696.87
10.	Handicrafts (excl. handmade carpets)	582.42

†Original notice of the Question was received in Hindi.

IMPORTS

US \$ Million

S.No.	Import Items	Value
1.	Petroleum, crude & products	8547.07
2.	Pearls, precious, semi precious stones	4276.20
3.	Gold & Silver	3636.78
4.	Machinery other than electrical	2222.65
5.	Electronic goods	2134.26
6.	Edible oils	1640.45
7.	Organic chemicals	1323.36
8.	Inorganic chemicals	1129.96
9.	Fertilizers manufactured	1004.99
10.	Coal, coke & briquettes	775.65

Figures in value terms have been given As different commodities have different units of measurement, it is not possible to compare quantities of various main items of exports and imports.

(c) and (d) Various measures have been taken by the Government from time to time to promote exports. Specific measures were taken in the export import policy announced on 31st April, 1999 for the year 1999-2000 for some major sectors which included lowering of threshold limit for Export Promotion Capital Goods Scheme for chemicals and textiles sectors from Rs. 20 crores to Rs. One crore. Further, additional custom duty was not charged on import of capital goods under zero duty EPCG Scheme in marine and electronic sectors. For promotion of export of gems and jewellery some additional facilities were provided such as import of consumables required for the gems and jewellery industry was allowed to the extent of 1% of fob value of the exports of the previous year, diamond imprest licence for import of cut and polished diamonds was introduced.

Training for next Olympics

*692. SHRI C. RAMACHANDRAIAH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any formal training has started for the next Olympics;

(b) whether it is a fact that no serious effort has been made to get the best talent to represent India at the next Olympics;